

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P No. 260/KB/2017
(C.P No. 341/2014)

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th July, 2017, 10.30 A.M

Name of the Company	Surya Alloy Industries Ltd.& 3 Ors.		
Under Section	391(2) 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1> Mr Sidhant Sharma, Adv
- 2> Mr Shaunak Mitra, Adv
- 3> Mr Narmada Basu, Adv

on behalf of
Mr Manish
Rungta

SMide
24/7/17

24 07 2017- T.P.No.260/KB/2017(C.P.No.341/2014) – Surya Alloy Industries Ltd.
& 3 Ors.

ORDER

Ld. Lawyer namely Mr. Sounak Mitra, Advocate appeared on behalf of one Mr. Manish Rungta by signing attendance sheet and apprised that an arbitration proceeding is going on, wherein Mr. Manish Rungta is also one of the party and settlement talk is under progress.

He further prayed for some time as there is every likelihood of global family settlement. Heard, prayer is allowed.

Fixed on 28.08.2017.

MANORAMA KUMARI
MEMBER(J)